GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. 1185

TO BE ANSWERED ON 28.07.2025

RECOGNITION OF GAUDIYA NRITYA AS CLASSICAL DANCE

1185. SHRI JAGANNATH SARKAR:

Will the Minister of CULTURE be pleased to state:

- (a) whether Gaudiya Nritya, a traditional dance form of West Bengal, has been officially recognized as an Indian classical dance by the Government;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has any plans to grant it classical status and if so, the details thereof;
- (e) the details of the department or authority within the Government responsible for granting official recognition to dance forms as classical dances; and
- (f) the procedure and criteria for a dance form to be recognized as a classical dance, including the application process and evaluation parameters thereof?

ANSWER

MINISTER OF CULTURE AND TOURISM (GAJENDRA SINGH SHEKHAWAT)

(a) to (f) The Government of India does not confer classical status on any dance form.

The Sangeet Natak Akademi (SNA), an autonomous body under the Ministry of Culture, preserves, promotes and documents India's diverse performing arts, including music, dance, drama, and folk & tribal traditions including Gaudiya Nritya.
